

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA  
UNSTARRED QUESTION NO. 632  
TO BE ANSWERED ON 06<sup>TH</sup> FEBRUARY, 2018

BOGUS RATION CARDS

632. SHRI BHANU PRATAP SINGH VERMA:  
SHRI RAHUL KASWAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has conducted any survey regarding reduction in the number of bogus ration cards after linking it to Aadhaar, if so, the details thereof;
- (b) the other steps taken by the Government towards ending the use of bogus ration cards, the details thereof;
- (c) the number of bogus ration cards cancelled so far, the details thereof, State/ UT-wise;
- (d) the amount of subsidy saved after the cancellation of bogus ration cards;
- (e) whether the companies making ration cards during the implementation of food security scheme in the country have committed huge irregularities by making more than one ration card for the same family; and
- (f) if so, the details thereof and the plan of the Government to rectify these irregularities?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
(SHRI C. R. CHAUDHARY)

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(a) No, Madam.

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(b): With aim to improve the efficiency of the public distribution System and to address various challenges such as leakages and diversion of foodgrains, elimination of fake and bogus ration cards etc., Government is implementing the scheme on 'End-to-End Computerization of PDS Operations' in association with the States/UTs. The Scheme consists of activities, namely, digitization of ration cards/beneficiaries and other databases, computerization of supply-chain management including online allocation of foodgrains, setting up of transparency portals and grievance redressal mechanisms in all States/UTs. Apart from the above, in order to identify and weed out duplicate/ineligible beneficiaries from TPDS, and to enable rightful targeting of food subsidies – States/UTs have been asked to seed the available Aadhaar numbers of eligible beneficiaries in their ration cards/beneficiaries database. At present 81.86% of total 23.21 Crore ration cards under NFSA at the national level have been seeded with Aadhaar numbers of at least one member of the household.

(c) & (d): As reported by States/UTs, a total of 2.75 crore bogus/ ineligible ration cards have been deleted/ cancelled during the years 2013 to 2017. This enables 'rightful targeting' of food subsidies of about Rs.17,500 Crore per annum. A statement showing State/UT wise number of deleted/cancelled ration cards during years 2013 to 2017 is annexed.

(e) & (f): Public Distribution System (PDS) is operated under the joint responsibility of the Central and State/UT Governments. The operational responsibilities for identification and issuance of ration cards to the eligible beneficiaries/households, and supervision and monitoring of functioning of Fair Price Shops (FPSs) rests with the concerned State/UT Governments. The scheme of End-to-End Computerization is being implemented to identify and weed out the fake/duplicate/bogus ration cards.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (c) to (d) OF THE UNSTARRED QUESTION NO. 632 DUE FOR ANSWER ON 06.02.2018 IN THE LOK SABHA.

**Statement showing State/UT wise total number of deleted/cancelled ration cards during the years 2013 to 2017**

Sl.	States/UTs	No. of Deleted Ration Cards during 2013-2017
1	Andhra Pradesh	11,55,661
2	Andaman & Nicobar	37
3	Arunachal Pradesh	19,561
4	Assam	1,29,243
5	Bihar	41,369
6	Chandigarh	-
7	Chhattisgarh	12,38,000
8	Dadra & Nagar Haveli	549
9	Daman & Diu	631
10	Delhi	64,090
11	Goa	1,57,461
12	Gujarat	1,60,685
13	Haryana	1,88,425
14	Himachal Pradesh	3,260
15	Jammu and Kashmir	55,344
16	Jharkhand	4,53,958
17	Karnataka	27,49,532
18	Kerala	-
19	Lakshadweep	1,390
20	Madhya Pradesh	4,18,509
21	Maharashtra	21,62,391
22	Manipur	336
23	Meghalaya	-
24	Mizoram	1,503
25	Nagaland	3,247
26	Odisha	6,86,211
27	Puducherry	95,393
28	Punjab	1,01,249
29	Rajasthan	14,66,629
30	Sikkim	12,840
31	Tamil Nadu	4,22,746
32	Telangana	20,97,564
33	Tripura	1,76,986
34	Uttar Pradesh	68,80,999
35	Uttarakhand	-
36	West Bengal	66,13,961
	<b>Total</b>	<b>2,75,59,760</b>

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